

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 143 of 2014

Dated : 22nd July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Rai Bahadur Narain Singh Sugar Mills Ltd.Appellant(s)

Versus

**Uttrakhand Electricity Regulatory
Commission & Anr. ..Respondent (s)**

Counsel for the Appellant (s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1
Mr. Manu Mrudul for R.2

ORDER

Mr. Manu Mrudul, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.2 and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 11.08.2014 after serving copy on the other side.

Post the matter on **21.08.2014.**

**(Rakesh Nath)
Technical Member**
ts/kt

**(Justice M. Karpaga Vinayagam)
Chairperson**